

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
QUESTION NO 23.02.2010
ANSWERED ON
LAYING OF NEW GAS PIPELINES .

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Shri Shantaram Naik

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING, PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether there is any progress made with respect to the proposal for laying the gas pipeline passing through Belgaum to Goa;
- (b) if so, the details of the survey done, estimates made and work done, if any;
- (c) if so, the details of the estimated length of the pipeline passing through Goa;
- (d) the total cost involved and whether the estimate has been revised;
- (e) whether Government has started interacting with the State Government of Goa in this regard; and
- (f) if so, the details of the interaction and decision taken thereon?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS

(SHRI MURLI DEORA)

(a) to (d): Survey for laying the gas pipeline passing through Belgaum to the State of Goa and compilation of field data for ROU notifications is under progress.

The estimated cost of the entire network of Dabhol – Bangalore pipeline, along with the spur lines, including spur line to Goa, is Rs. 4543.43 crore. The network is planned to be completed in two phases, as follows:

(i) Phase – I estimated to cost Rs. 4057.38 crore consisting of mainline from Dabhol – Bidadi near Bangalore and spur lines/feeder lines to Goa, Bangalore with scheduled completion by March 2012, and

(ii) Phase –II estimated to cost Rs. 486.05 crore consisting of spur lines /feeder lines to Ratnagiri, Kolhapur, Sangali, Bijapur, Dharwad, Devengere, Harthar & Tumkur with scheduled completion by December 2012.

-2- The above estimates have not been reviewed. Length of spurline to Goa is approximately 175 km, which emanates from Gokak and terminates at Zuari Industries, Goa. This spurline passes through three states, i.e. Karnataka, Maharashtra & Goa. Length of pipeline in State of Goa is approximately 36 km. The pipeline passes through its three districts, namely, Bicholim, Ponda & Morumgao.

(e) & (f) Interaction with Government of Goa has been initiated and Competent Authority for acquisition of Right of Use (ROU) in the State has been nominated by the State Government.